

(1896) 08 MAD CK 0008
In the Madras High Court

Venganayyan and Others

APPELLANT

Vs

Ramasami Ayyan

RESPONDENT

Date of Decision : 26-08-1896

Acts Referred:

Citation : (1896) ILR (Mad) 422

Hon'ble Judges : Arthur J.H. Collins, C.J;Benson, J

Bench : Division Bench

Judgement

1. No appeal is allowed by law in this case.